Declaration of Assets and Liabilities

(OU)

	T@dFatasequantiasequan
	1, SAVITA DEVI, son/daughter/wife of LT. JAYRAM YADAV
-	aged Al years, belonging to BIHAR LEGISLATIVE ASSEMBLY
)	service and presently working as OFFICE ATTLENDANT
/	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
_	myself, my spouse and dependants*:
	A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Kayır

02.02.23

given)

1241

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15000 -				
(H)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	21,000 -as on 2feb23 sin 5B9 BVM	NIL	MIL	NIL	MIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	MIL	NIL	NIL
(lv)	Other financial institutions, (i) NSS, Postal Savings, LIC Policies, etc (i)	LIC 3365/ Half YEARLY LIC 3191/- HAM	NiL Vi-	NIL	NIZ	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	K/IL	NIL	NIL	NIL
(vI)		Gold 104- Silver 100 9111.	NIL	NIL	NIL	Alic
(vli)	Other assets, such as values of claims / interests	MIL	MIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Enkolisi Bhogulpis)	NIL	HIL	.NIL	MIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	KIIL	NIL	NIT	NIL	NIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	1417	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N/L	NIL	NIL
(v)	Others (such as interest in property)	MIL	NIL	N/L	NIL	MIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SB9, BVM	211000/-
A Section Francisco	(ii) Loans from financial institutions	200	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	ML	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2021-22 PAH NO - DTSPD 0979 M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	MIL	11/1
	(III) Sales Tax [Only in case of proprietary business]	MIL	MIL
	(iv) Property Tax	N/L	ALL COMPANY OF THE PARTY OF THE

c. <u>Personal D</u>	<u>etall</u>	
GPF/CPF/PRAN No.	:-	110142232605
Gender	:-	F (M/F)
Date of Birth	į.	0 1 0 4 1 9 8 / (DD/MM/YYYY)
Class/Group	:-	C (A/B/C) ENGLANDED
Cadre		BIHAR LEGISLATIVE ASLEMBLY (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	BHAGAL PUR
I hereby knowledge and b	declare sellef.	that the above details are true to the best of my
Place: PATNA Date: 02:02:	.23	Name of Employee: SAVITA SEVI Designation: OFFICE ATTENSANT Department: BUHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.